NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 1(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute Of Cellular Therapies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIG	NATION	REPRESENTATIO	ON SIGNATURE
1	M.10.	Tiwani	Proxy	Defendants	Mlingin
2.	ABHAY K	. DAS	Adv.	Politioner	Alley Kumar das.

ORDER

At request of the Ld. Counsel for the respondents, the matter is adjourned for final arguments on 03.08.2016 at 10.30 a.m.

(Ina Malhotra)

Sd1-

Member Indicial

(R.Varadharajan) Member Judicial